COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 137 OF 2017

Dated: 17th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Fortum FinnSurya Energy Private Limited Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission &

Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Atmaja Tripathy

Counsel for the Respondent(s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Mr. Samarth Kashyap for R-1

Mr. Varun Mohan for R-33

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on *01.02.2019*.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Pr/pk